

(c) if so, the findings of the evaluation undertaken by the authorities?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes Sir.

(b) and (c) As per the information given by the Central Board of Secondary Education (CBSE), the total number of requests for re-checking/verification of marks in the subjects of Social Science of Class X Examination and Business Studies of Class XII Examination conducted by the Board was 3008 and 1981 respectively. Re-checking/verification of marks was got done by them as per the norms laid down in the Examination Bye-laws of the Board. Consequent to re-checking/verification, marks were changed in 149 cases in Social Science of Class X Examination and 36 cases in Business Studies of Class XII Examination respectively. The result of re-checking/verification was communicated to the concerned candidates.

Cancer Patients

4823. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of cancer patients in the country at present, especially in Bihar;

(b) the details of regional cancer hospitals providing treatment and rehabilitation facilities in the country; and

(c) the preventive measures taken by the Government to control cancer?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) It is estimated that there are 2.0 million cancer cases in the country at any given point of time. State-wise data is not available.

(b) There are 12 Regional Cancer Centres located at Bangalore, Ahmedabad, Gwalior, Madras, Trivandrum,

Cuttack, Calcutta, Delhi, Allahabad, Hyderabad, Bombay and Guwahati.

(c) There has been emphasis on preventive health education and detection of cancer. Government have also initiated measures like education about the ill-effects of tobacco and prohibition of smoking in certain public places.

[Translation]

World Bank Assisted Irrigation Projects

4824. SHRI KACHARU BHAI RAUT:
SHRI K.C. KONDAIAH:
SHRI S.P. JAISWAL:
SHRI GIRIDHAR GAMANG:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects being implemented with the assistance of World Bank alongwith their cost, State-wise and project-wise;

(b) the funds allocated for the purpose during each of the last three years as well as current year, project-wise;

(c) the details of the funds utilised so far;

(d) whether the World Bank/some foreign financial institutions propose to assist further some irrigation projects of the country during the remaining period of Eighth Plan; and

(e) if so, the details thereof alongwith the cost of each project, State-wise?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) The details are indicated in the statement enclosed.

(d) and (e) No, Sir.

STATEMENT

Details of the World Bank assisted Projects in various States during the last three years

(Figs. in Millions US\$)
(Approximate Equivalent Indian
Rupees in Crores given in brackets)

Sl. No.	Name of the Project	State	Date of Agreement	Amount of Assistance committed	Assistance during			Present Status	Allocation for 1996-97
					1993-94	1994-95	1995-96		
1	2	3	4	5	6	7	8	9	10
1.	Upper Ganga Irrigation Project	U.P.	29.6.84	125.358 (483.75)	10.459 (36.60)	2.464 (7.70)	—	Completed	
2.	Gujarat Medium Irrigation Project	Gujarat	29.6.84	151.168 (529.08)	8.251 (28.87)	4.202 (14.70)	—	Completed	

	2	3	4	5	6	7	8	9	10
3. West Bengal Minor Irrigation Project	West Bengal	27.9.85	45.447 (159.06)	3.870 (13.54)	9.990 (34.96)	—	Completed		
4. Andhra Pradesh Irrigation Project-II	Andhra Pradesh	28.5.86	140.00 (490.00)	61.024 (213.58)	23.159 (81.05)	—	Completed		
5. National Water Management Project	Andhra Pradesh, Karnataka, Tamil Nadu, Maharashtra, Bihar, Gujarat, Haryana, Orissa, Kerala, U.P.	12.5.87	114.00 (399.00)	24.267 (84.93)	27.599 (96.59)	2.446 (8.56)	Completed		
6. Bihar Public Tubewells	Bihar	31.01.87	22.286 (78.00)	—	7.077 (24.76)	—	Completed		
7. Upper Krishna Irrigation Proj.	Karnataka	16.6.89	169.208 (592.22)	26.420 (92.47)	40.984 (143.44)	11.081 (38.78)	Ongoing	9.937 (34.77)	
8. Maharashtra Composite Irrigation Project-III	Maharashtra	5.12.85	169.083 (591.79)	17.695 (61.93)	40.553 (141.93)	47.744 (167.10)	Ongoing	22.609 (79.13)	
9. Punjab Irrigation and Drainage Project	Punjab	9.2.90	171.429 (600.00)	7.037 (24.62)	23.414 (81.94)	24.591 (86.06)	Ongoing	34.783 (121.74)	
10. Haryana Water Resource Consolidation Project	Haryana	6.4.94	294.289 (1030.01)	—	14.423 (50.48)	17.840 (62.44)	Ongoing	22.00 (77.00)	
11. Tamil Nadu Water Resource Consolidation Project	Tamil Nadu	29.4.95	282.9 (990.15)	—	—	12.438 (43.53)	Ongoing	N.A.	
12. Orissa Water Resources Consolidation Project	Orissa	19.12.95	290.9 (1018.15)	—	—	14.207 (49.72)	Ongoing		

[English]

Justice to Armed Forces Personnel

4825. SHRI K.C. KONDAIAH : Will the Minister of DEFENCE be pleased to state:

(a) whether a proposal to set up an independent authority, to administer justice to armed forces personnel, on the lines of the Central Administrative Tribunal, is under consideration of the Government; and

(b) if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) No, Sir.

(b) Under the Army/Navy/Air Force Acts, a very fair system for dispensation of justice has been provided. It generally conforms to the procedure in the Criminal Procedure Code (Law of the Land). Pertinently, the military judicial system is fair not only to the accused, but also to the victim and the organisation. *